

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-179/2020**

Damodar Chandrakant
Karapurkar and another.

... Petitioner

Versus

State of Goa & Ors.

... Respondents

Mr. J. J. Mulgaonkar with Ms. Siya Dhargalkar, Advocates for the
Petitioners.

Mr. D. Pangam, Advocate General along with Ms. M. Correia,
Additional Government Advocate for Respondents No.1 and 4.

Mr. Sushant Korgaonkar h/f Mr. Menino Pereira, Advocate for
Respondent No.2 & 3.

Coram:- M.S. SONAK &
SMT. M. S. JAWALKAR, JJ.

Date:- 5th October, 2020

P. C.:

Reply on behalf of South Goa Planning and Development
Authority (SGPDA) is on record. Mr. Mulgaonkar, learned counsel for
the petitioners seeks two weeks time to file rejoinder. Accordingly, the
matter is now posted on 19.10.2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.